

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No.401/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Bishender Singh -Vs- Khosla Steel Industries Pvt Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. ROHIT KUMAR KESHARI (PCS) PETITIONERS.

Rohit Keshari  
18/09/17.

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Petitioner has filed written submissions, which may be taken on record. Ld. Counsel for the respondents informed that he has already filed written submissions.

Reserved for order.

Sd/-  
(Jinan K.R.)  
Member (J)

Sd/-  
(Vijai Pratap Singh)  
Member (J)